BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No. 271/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th November 2017, 10.30 A.M

Name of the Company Under Section		Rotary & Dynamic Seals Pvt Ltd 230-232		

1. My D. N. Sharme 2. My N. Segupto) Adv for Z 3. Mrs. Swati Agamal, Advocute to be trans 4. Ms. TIAINLA Ogdirector 0/0 RD(ER) Ministry of Corporate Affairs 06.11

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from the Office of the Regional Director representing the Central Government are present.

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Ld. Counsel for the petitioner made a request that time may be given for filing reply against the objection raised by the Central Government. Prayer is allowed. Reply may be filed within 2 weeks.

List on 08/12/2017.

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(Vijai Pratap Singh) Member (J)

My D' S Marken

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